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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 77-A/2016 with TP No. 77/397-398/NCLT/AHM/2016 (New)
CA No. 257/2014 with CP No. 39/397-398/CLB/MB/2014 (Old)**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.03.2018**

Name of the Company: Tarjit Singh Batth & Ors.
V/s.
Bhuj Developers Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	Aayog doshi	Adv.	Respondent	Aayog
2.				

ORDER

None present for Petitioner. Learned Advocate Mr. Aayog Doshi present for Respondent.

In view of the reconstitution of the bench the matter is required to be heard De novo.

List the matter on 27.04.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 12th day of March, 2018.


**HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL**